

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 8th May, 2019

CORRIGENDUM

In partial modification of Notification No.F.13(1)(a)-HC/19/8007-51 Dated, Agartala, the 7th May, 2019, in respect of the transfer and posting of the Officers of Tripura Judicial Service, Hon'ble the High Court has been pleased to order as follows:

1. **No.F.13(1)(a)-HC/2019/8129** Smt. Aparajita Debbarma, Civil Judge(Sr.Div.)-cum-Assistant Sessions Judge, Belonia, South Tripura Judicial District is transferred and posted as District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District in the existing vacancy.

Smt. Debbarma is directed to join her new assignment as District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District immediately on being relieved by Smt. Hena Begam, transferred.

2. **No.F.13(1)(a)-HC/2019/8130** Smt. Hena Begam, Civil Judge(Jr.Div.)-cum-JM First Class, Belonia, South Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service, is transferred and posted as Civil Judge(Sr.Div.)-cum-Assistant Sessions Judge, Belonia, South Tripura Judicial District vice Smt. Aparajita Debbarma transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smt. **Hena Begam** as Assistant Sessions Judge, Belonia, South Tripura Judicial District with effect from the date of her taking over charge as such.

Smt. Hena Begam is directed to join her new assignment as Civil Judge(Sr.Div.)-cum-Assistant Sessions Judge, Belonia, South Tripura Judicial District immediately on being relieved by Sri Saikat Das.

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/19/8131-72

Dated, Agartala, the 8th May, 2019

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Principal Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District,

Ambassa/ Sepahijala Judicial District, Sonamura for information and necessary action.

7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Smt. Aparajita Debbarma**, Civil Judge(Sr.Div.)-cum-Assistant Sessions Judge, Belonia, South Tripura Judicial District for information and strict compliance.
17. **Smt. Hena Begam**, Civil Judge(Jr.Div.)-JM 1st Class, Belonia, South Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service for information and strict compliance
18. **The Treasury Officer**, Belonia, South Tripura Revenue District.
19. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
20. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
21. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
22. Personal file of the Officers concerned.
23. ORDER FILE.


8.5.19
Registrar General